

# B.B.Parida-Vrs-UOI & Ors

HEARING Sl.No.1  
OA No.625/11

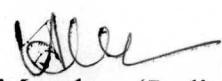
## Order dated -15.5.2014.

### CORAM

THE HON'BLE MR.A.K.PATNAIK, MEMBMER (JUDL.)  
THE HON'BLE MR. R.C.BEHERA, MEMBER (A)

By filing this OA the Applicant Shri Brajabandhu Parida seeks to quash the letter dated 14<sup>th</sup> November, 2005 and 26<sup>th</sup> April, 2010. On perusal of the said two letters we find that the same has been addressed to Smt. Sailamani Parida who is not an applicant in this OA. On being pointed out, Mr.K.K.Panigrahi, Learned counsel for the applicant prays orally to withdraw this OA. In view of the above, having ~~been~~ heard Mr.K.K.Panigrahi, Learned Counsel for the Applicant and Mr.R.C.Behera, learned Additional CGSC appearing for the Respondents, this OA is disposed of as withdrawn. No costs.

  
Member (Admn.)

  
Member (Judicial)